

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).1759/2006

(From the judgement and order dated 25/01/2006 in CRLA No. 302/2005
of The

HIGH COURT OF JUDICATURE AT BOMBAY)

ANIL MURLIDHAR DESHMUKH

Petitioner(s)

VERSUS

STATE OF MAHARASHTRA

Respondent(s)

WITH SLP(Crl) NO. 1951 of 2006

(With appln(s) for bail,permission to file additional documents and office report)

Date: 08/01/2007 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

HON'BLE MR. JUSTICE D.K. JAIN

For Petitioner(s)

Mr.Uday U.Lalit, Sr.Adv.

Mr.Chinmoy Khaladkar, Adv.

Mr. S.K. Nandy,Adv.

Mr.Arvind Savant, Sr.Adv.

Mr. Shivaji M. Jadhav, Adv.

Mr.Rahul Joshi, Adv.

For Respondent(s)

Mr. Ravindra K.Adsure,Adv.

Mr.Gautam Godara, Adv.

Mr.Sushil Kumar, Sr.Adv.

Ms.Sandhya Goswami, Adv.

For Mr. P. Parmeswaran ,Adv

Mr. D.S. Mahra, Adv.

UPON hearing counsel the Court made the following

O R D E R

List after two weeks.

(G.V.Ramana)

Court Master

(Veera Verma)

Court Master